

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-345/2012/ 6506 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Bankim Sarma,  
Chief Judicial Magistrate, cum  
i/c District & Sessions Judge, Dima Hasao, Haflong.

Dated Guwahati, the 12<sup>th</sup> November, 2018.

Sub:- **Casual Leave along with permission headquarter leave.**

Ref:- Your Memo No.CJM/DH/2008/6160/Esstt/2018/782/Dtd. 08.11.2018

Sir,

With reference to the above, I am directed to inform your that, your prayer for Casual Leave for 1(one) day on 12.11.2018 along with permission to leave the headquarter w.e.f. the evening of 09.11.2018 till the evening of 13.11.2018, has been ~~granted~~/~~rejected~~.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

